

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6743  
ANSWERED ON:09.05.2000  
CONVERSION OF LEASE HOLD LAND INTO FREE HOLD  
ANANTA NAYAK;GADDE RAMAMOCHAN;M.V.V.S MURTHI;SHIVAJI MANE

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Delhi Development Authority has taken steps to convert the lease hold land into free hold;
- (b) if so, the response to this proposal as on date;
- (c) the revenues earned by DDA in the process;
- (d) whether the property owners in Delhi are in a dilemma over applying the DDA`s conversion scheme;
- (e) if so, the reasons therefor;
- (f) whether the DDA has received any applications in the month of April for conversion of lease hold properties;
- (g) if so, the number of applications received;
- (h) if not, the reasons therefor; and
- (i) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR URBAN DEVELOPMENT ( SHRI BANDARU DATTATREYA )

- (a): Yes, Sir. Pursuant to the announcement of the scheme of conversion of lease hold rights into free hold in respect of residential properties, DDA had issued a brochure which was made available for public w.e.f. 1.4.1992.
  - (b): Since the announcement of the scheme, DDA has received 69296 applications for conversion against 1,03,127 residential plots eligible for conversion of lease hold rights into free hold and 35731 applications for conversions against 1,29,586 eligible built up flats for conversion upto 30.4.2000. The response to the scheme has been quite encourageing as 67% holders of residential plots and 28% holders of built up flats have opted for conversion.
  - (c): A sum of Rs.335.58 crores has been earned from lease hold to free hold from residential lands and flats upto 30.4.2000 which includes the interest also.
  - (d)&(e): No, Sir. As explained in (b) above the response has been quite satisfactory.
  - (f)to (i): The scheme of conversion on the rates of 1.4.1987 was valid upto 31.3.2000. The rates of conversion w.e.f. 1.4.2000 have since been revised and the conversion is now available on the current market rates.
- During the month of April, 2000, DDA has received 5759 applications in respect of residential plots as well as flats from the banks which were deposited by the applicants by 31.3.2000.